

**GOVERNMENT OF INDIA
TEXTILES
LOK SABHA**

UNSTARRED QUESTION NO:861
ANSWERED ON:27.11.2014
PROMOTION OF HANDLOOM INDUSTRY
Patil Shri Kapil Moreshwar

Will the Minister of TEXTILES be pleased to state:

- (a) whether the Union Government has taken any steps for the promotion of handloom industry in Maharashtra;
- (b) if so, the details of central assistance provided to the weaver community in that State during the last three years and the current year;
- (c) the extent to which such assistance has been utilized by the State Government;
- (d) whether misuse of funds has come to the notice of the Union Government;
- (e) if so, the details thereof; and
- (f) the action taken by the Union Government to prevent such misuse of funds by the State Government?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF TEXTILES (SHRI SANTOSH KUMAR GANGWAR)

(a): The Government of India, Ministry of Textiles through the office of the Development Commissioner for Handlooms has been implementing the following schemes for the development handlooms and welfare of weavers in the country, including the State of Maharashtra:

- 1) National Handloom Development Programme
 - i) Comprehensive Handloom Development Scheme
 - ii) Revival, Reform & Restructuring Package
- 2) Handloom Weavers Comprehensive Welfare Scheme
- 3) Yarn Supply Scheme.

(b): During the last three years and the current year (till date), a sum of Rs. 10.44 crore has been released to the State of Maharashtra under the Comprehensive Handloom Development Scheme. Under the Revival, Reform & Restructuring Package, total claims of Rs.8.84 crore have been approved. Under Handloom Weavers Comprehensive Welfare Scheme, claims of Rs. 0.36 crore settled. Under Yarn Supply Scheme, yarn worth Rs. 4.74 crore supplied to the weavers of Maharashtra.

(c): Out of Rs. 10.44 crore released to the State of Maharashtra as central assistance, an amount of Rs. 8.90 crore has been utilized.

(d): No, Madam.

(e) & (f): Do not arise.